

Dated 01st April, 2024

NOTICE

Subject: Suspension of Training Partner M/s Industrial Incubation of Entrepreneurship and Skill Training Federation (IEST), TP ID: TPINT133 for a period of six months -Reg.

This notice serves as a formal communication regarding the suspension of 'Industrial Incubation of Entrepreneurship and Skill Training Federation (IEST)', TP ID: TPINT133 from the Food Safety Training and Certification (FoSTaC) Programme, effective immediately.

2. This decision follows a thorough review of complaints received against the Training Partner 'Industrial Incubation of Entrepreneurship and Skill Training Federation (IEST)', TP ID: TPINT133 who have collected training fees higher than the prescribed rate set by FSSAI, from FBOs/Trainees for FoSTaC courses and used FSSAI logo on the notepads without authorization. In this regard, a show-cause notice was issued to the Training Partner dated 5th March, 2024.

3. Subsequently after the review of the responses received from the Training Partner, it has been decided by the competent authority to suspend 'Industrial Incubation of Entrepreneurship and Skill Training Federation (IEST)', TP ID: TPINT133 from FoSTaC Programme since presented arguments against the show cause notice were deemed unconvincing and insufficient to establish innocence in the following matters:

- i. **Failure to submit a convincing response to the Show Cause Notice:** The training Partner, Industrial Incubation of Entrepreneurship and Skill Training Federation (IEST), failed to provide a satisfactory explanation for the allegations mentioned in the notice.
- ii. **Failure to adhere to FoSTaC guidelines and advisories:** TP's practices of collecting training fees higher than the prescribed rate set by FSSAI from FBOs/Trainees for FoSTaC courses, and their unauthorized use of the FSSAI logo on the notepads used during training sessions, violate the advisory dated 6th April 2022 issued by the Training Division of FSSAI.

4. Considering the aforementioned points, the following action is taken:

Suspension of Training Partner 'Incubation of Entrepreneurship and Skill Training Federation (IEST)', for a period of six months along with warning that in

case of any reoccurrences of similar or any other fraudulent or non-compliance to FSSAI norms may lead to permanent suspension of the empanelment.

5. This issues with the approval of the Competent Authority.

(Virendra Singh Shekhawat)
Manager (Training)

Copy to:

1. All Regional Directors-FSSAI-For information.
2. All State/UT FDAs- For further necessary action, if any.
3. IT division with a request to upload on the FSSAI website for wider circulation